

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 360.**

**TO BE ANSWERED ON THE 18<sup>TH</sup> JULY, 2017/ ASHADHA 27, 1939 (SAKA)**

**STRENGTH OF POLICE**

**360. SHRI MALLIKARJUN KHARGE:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether the Government is aware that the police set up in the country is heavy at the top and if so, the details thereof;**

**(b) whether there is a pressing need to strengthen the police set up at the “thana” level with more constables and inspectors to cope up with the increased workload;**

**(c) if so, the details thereof; and**

**(d) the steps taken by the Government to address the staff imbalance in the police force?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI HANSRAJ GANGARAM AHIR)**

**(a) to (d) : As on 1.1.2017, there are 3905 IPS officers in position against an authorized strength of 4843. According to Bureau of Police Research & Development (BPR&D), as on 1.1.2016, against authorized strength of 22,80,691, there are 17,31,666 police personnel in position.**

**Further, as ‘Police’ is State subject falling in List-II of seventh schedule of the Constitution of India, it is primarily the responsibility of the State Governments to ensure adequate provision and launch a special recruitment drive to fill the vacant police posts. In this regard, the Centre advises the States from time to time.**

**As far as Indian Police Service is concerned, approximately 150 IPS officers are recruited every year. Further, as per rule 4 (2) of IPS Cadre Rules, 1954, the Central Government, ordinarily at the interval of every five years, reviews the strength and composition of each such cadre in consultation with the State Government(s) concerned and revises the authorized strength of the IPS for each Cadre. Since 2014, Cadre Review of 11 Cadres has already been notified by the Central Government.**

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